

UMESH PODDAR, FCA Insolvency Professional

2, Labbazar Street, 2nd Floor, Room no #201-203 Kolkata-700001
E-Mail: capoddarumesh@gmail.com
Registration No: [IBBI/IPA-001/IP-P01912/2019-2020/12962](https://www.ibbi.gov.in/PA-001/IP-P01912/2019-2020/12962)

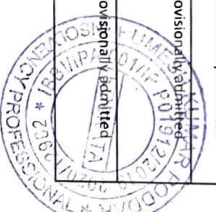
NEXURE 2: CLAIMS OF UNSECURED FINANCIAL CREDITORS

Name of the corporate debtor: Aawrun Furnishings Man-Tra Private Limited

Date of commencement of liquidation: 18.08.2023

List of Financial creditor as on 05.10.2023

Name of creditor	Identification No.	Details of claim received			Details of claim admitted							Amount of claim of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share amount of claims admitted						
Siddhant Commerce Private Limited		Claim filed before IRP	1,067,069.00	1,067,069.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	1,067,069.00	Provisionally admitted
Inter Globe Finance Limited		18.09.2023	83,14,726.00	83,14,726.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	83,14,726.00	Provisionally admitted
Moonlight Tradelinks Private Limited		Claim filed before IRP	1,168,894.00	1,168,894.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	1,168,894.00	Provisionally admitted
Devika Fin-Vest And Stocks Private Limited		Claim filed before IRP	1,034,247.00	1,034,247.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	1,034,247.00	Provisionally admitted
Damani Properties & Merchandises Pvt. Ltd		18.09.2023	15,20,542.00	15,20,542.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	15,20,542.00	Provisionally admitted
Indiabulls Consumer Finance Limited		Claim filed before IRP	4,408,485.00	4,408,485.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	4,408,485.00	Provisionally admitted
Park Complex Pvt. Ltd.		29.08.2023	55,32,539.00	55,32,539.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	55,32,539.00	Provisionally admitted



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Tata Capital Financial Services Limited	Claim filed before IRP	3,918,254.00	3,918,254.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	3,918,254.00	Provisionally admitted
IDFC FIRST BANK LIMITED	Claim filed before IRP	5,149,693.88	5,149,693.88	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	5,149,693.88	Provisionally admitted
FULLERTON INDIA CREDIT COMPANY	Claim filed before IRP	3,183,887.81	3,183,887.81	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	3,183,887.81	Provisionally admitted
BCBW AIRHANT COMMODERAL LTD	Claim filed before IRP	524,198.00	524,198.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	524,198.00	Provisionally admitted
India Infoline Finance Limited	Claim filed before IRP	4,826,178.55	4,826,178.55	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	4,826,178.55	Provisionally admitted
ICI BANK LIMITED (Personal Loan)	Claim filed before IRP	2,369,634.00	2,369,634.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	2,369,634.00	Provisionally admitted
G. Resources Private Limited	13.09.2023	22,89,040.00	22,89,040.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	22,89,040.00	Provisionally admitted
North star Vitrinay private Limited	14.09.2023	46,75,000.00	46,75,000.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	46,75,000.00	Provisionally admitted
Excelior Trades private Limited	Claim filed before IRP	2,145,315.00	2,145,315.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	2,145,315.00	Provisionally admitted
ICI BANK LIMITED (Auto Loan)	Claim filed before IRP	1,759,332.00	1,759,332.00	Unsecured financial	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	1,759,332.00	Provisionally admitted

As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.

The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions

